

IN THE HIGH COURT OF BOMBAY AT GOA

**CRMAB-72-2020
&
LD-VC-CRI-13-2020.**

Sumit Fadte, Presently Lodged at
Colvale Jail, Colvale. ... Applicant.

Versus

State, thr. Officer Incharge of Mapusa
Police Station, Mapusa & anr. ... Respondents.

Shri Vibhav Amonkar, Advocate for the Intervenor.

Shri Galileo Teles, Advocate for the original applicant.

Shri Gaurish Nagvekar, Addl. Public Prosecutor for the State.

Coram : Nutan D. Sardessai. J.

Dated : 23rd June, 2020

P.C.:

Shri G. Teles, learned Advocate submits that he has no objection to the intervention application subject to the filing of the written submission and assisting the Addl. Public Prosecutor.

2. Shri V. Amonkar, learned Advocate submits that he would only file written submissions in the matter and assist the Addl. Public Prosecutor.

3. Application is allowed. Applicant to carry out the amendment forthwith and furnish a copy of the bail application alongwith the annexures to the intervenor.

4. Stands over on 03.07.2020.

Nutan D. Sardesai, J.

MF/-